



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.08.2023

NOTICE

Please take notice that the following matters listed in the Cause list of Court – III on 29.08.2023 at 10:30 AM as item no 4 is deleted. The matter will now be taken up at 02:00 PM on 29.08.2023 in the Court of Chairperson.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 960 of 2023	CFM Asset Reconstruction Pvt. Ltd. Vs. S S Natural Resources Pvt. Ltd.	Siddhant Kant	Anilendra Pandey Kumar Anurag Singh Abhijeet Sinha Ajay Bhargava

By order of Hon'ble Chairperson

-Sd/-

Registrar